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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/45/IB/2018
NAME OF THE PETITIONER(S) : VOLTAS LTD
NAME OF THE RESPONDENT(S) : MARG LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. J. ARUL RAJ	Counsel for Respondent	
Rahul Chinnikrishnan	op. Auditor	

ORDER

Counsel for petitioner present. Counsel for respondent present and filed counter and provided copy of the same to the other side. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 13.02.2018.


(S VIJAYARAGHAVAN)
Member(Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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